

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 217 of 2019

Dated : 22nd August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**Punjab State Power Corporation Ltd. ... Appellant(s)
Vs.
M/s. Mytrah Aadhya Power Pvt. Ltd. & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Mr. Amal Nair
Mr. Rajinder Kumar

Counsel for the Respondent(s) : Mr. Tajender K. Joshi
Mr. Shambhu Upadhyay for R-1
Mr. Aadil Singh Boparai for R-2

ORDER

Finally, two weeks' time is granted to file objections failing which it shall be taken as nil.

List the matter on **05.09.2019.**

**(Ravindra Kumar Verma)
Technical Member**
mk/mkj

**(Justice Manjula Chellur)
Chairperson**